NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1601/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Technocarfts Switchgears Pvt. Ltd.

V/s

Volt-Age Infra Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No

NAME

DESIGNATION

SIGNATURE

34

Rutuja Patil

rant regel representa

Ambhuti Seth

ORDER CP No. 1601/ I&BP/NCLT/MB/MAH/2017

None present. List this matter on 21.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)